

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 79 of 2017 (SZ)

Applicant(s)

Heal the Society Charitable Trust
Rep. by its President
Kadapa District,
Andhra Pradesh

Vs.

Respondent(s)

The Union of India,
Rep. by its Secretary,
Ministry of Environment Forests and
Climate Change,
New Delhi and 3 others.

Legal Practitioners for Applicant(s)

M/s. Taarus Associates
S. Kamalesh Kannan,
S. Sai Sathya Jith.

Legal practitioners for respondent(s)

Mrs. Me. Saraswathy for R1
Mrs. H. Yasmeen Ali for R2 to R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 12.12.2017 Applicant and counsel not present. R1 counsel present. Other respondent side no representation. For filing reply of R2, R4 call on 09.01.2018 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>